

**F.No. 01(01)/Roster/CESTAT/2018  
Customs, Excise & Service Tax Appellate Tribunal  
West Block-2, R.K. Puram, New Delhi - 66**

Dated: 13.08.2018

**ORDER NO. 172 of 2018**

Hon'ble HOD is pleased to partially modify the roster order no. 159 of 2018 for CESTAT Delhi to the extent indicated below:-

**On 13.08.2018 at 10.30 a.m.** Hon'ble Shri Bijay Kumar, Member (T) and Hon'ble Shri Ajay Sharma, Member (J) will hear Customs and Excise Division Bench matters in Court No. III.

On this day the Single Member Bench matters shall stand adjourned and next date of hearing will be intimated in due course.

By Order



**(Mohinder Singh)  
Deputy Registrar**

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Dy. Registrar